

**Central Administrative Tribunal
Principal Bench**

CP No.562/2014

In

OA No.2821/2012

MA No.2323/2012

MA No.2673/2014

New Delhi, this the 16th day of November, 2015

**Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Shashi Jain (Aged about 57 years),
W/o Shri Rajiv Jain,
Sr. SSO-II, Joint Cipher Bureau,
Department of Defence (R&D),
Ministry of Defence, Metcalfe House Complex,
M.G. Road,
Delhi-110054.

...applicant

(By Advocate : Shri A.K. Bhakt)

Versus

1. Shri R.K. Mathur,
Secretary,
Ministry of Defence,
Govt. of India,
New Delhi-110011.
2. Avinash Chander,
Secretary (R&D),
J.C.B., Department of Defence (R&D),
Ministry of Defence,
Metcafe House Complex,
M.G. Road,
Delhi-110054.

...respondents

By Advocate : Shri B.K. Barera)

ORDER (ORAL)**Mr. Shekhar Agarwal, Member (A) :-**

Learned counsel for respondents has submitted that the order of this Tribunal dated 23.05.2014 in OA No.2821/2012 was challenged before the Hon'ble High Court of Delhi vide Writ Petition No.5058/2015 and by their order dated 20.05.2015, the Hon'ble High Court has stayed the operation of the said order. Accordingly, this Contempt Petition is closed. Notice issued to the alleged contemnors stand discharged. However, the applicant shall be at liberty to revive the same at an appropriate stage.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

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